

**ASSETS & LIABILITIES**

**(at a glance)**

Name of the Judge : Jyotsna Rewal Dua

Date of Appointment: 30<sup>th</sup> May, 2019

**DECLARED ASSETS OF THE JUDGE**

Immovable Property			Movable Property		
Land	Buildings	Total amount in Bank deposits FD/SB	Gold Silver (weight)	Vehicle(s) (Nos.)	Shares, Mutual Funds and others, if any
Three plots in Jaipur measuring approx. 502, and 366.67 sq yards and 146 sq mtr	App. 120 sq ft built up area in Marina Chambers, Near Marina Hotel, The Mall, Shimla	Rs.5.67 lakh in saving bank accounts (as on 31-3-2022)	Gold ornaments- 400 g (Approx)	Car (One)- Chevrolet Spark (2010 model)	GPF-Rs. 88.9 lakh (as on 31-3-2022)
	One flat measuring 1100 sq ft (Approx). Address: 1, Highway Apartments, Near Petrol Pump, Vikas Nagar, Shimla-171 009				
	App. 69 sq mts built up area in building at khata khatauni No. 73 min/87 Khasra No. 1425/1299, mauja Chhota Shimla Dehat				
1/5 <sup>th</sup> share in half of 421.03 sq mtr land in khata no. 213/401,402, Mauja Upsampada Devi Nagar, Paonta Sahib, Sirmour.	1/5 <sup>th</sup> share in building in half of 421.03 sq mtr land in khata no. 213/401,402, Mauja Upsampada Devi Nagar, Paonta Sahib, Sirmour.				

**LIABILITIES**

**Particulars:**

-NIL-

Date: 17th August 2022

SIGNATURE OF THE JUDGE

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Further details available with Hon'ble The Chief Justice

**ASSETS & LIABILITIES**  
**(at a glance)**

Name of the Judge : **Ms. Jyotsna Rewal Dua**

Name of the Children: **Mr Vijit Dua (younger son)**

**DECLARED ASSETS OF THE CHILDREN**

Immovable Property			Movable Property		
Land	Buildings	Total amount in Bank deposits FD/SB	Gold Silver (weight)	Vehicle(s) (Nos.)	Shares, Mutual Funds and others, if any
-	-	Rs. 41 thousand in saving bank account.	-	-	NSC-Rs. 7.9 lakh

**LIABILITIES**

**Particulars:**                      **-NIL-**

**Date:** 17th August 2022

**SIGNATURE**

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**Further details available with Hon'ble The Chief Justice**